

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:344

ANSWERED ON:16.12.2005

SGSY AND SGRY

Patel Shri Kishanbhai Vestabhai; Singh Shri Sugrib

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government implements various schemes/programmes for the employment of most disadvantaged sections of the society;
- (b) if so, the details thereof;
- (c) whether the guidelines of Swarnajayanti Gram Swarozgar Yojana (SGSY) and Sampoorna Grameen Rozgar Yojana (SGRY) stipulate provisions for such sections of the society;
- (d) if so, the details thereof; and
- (e) the number of persons benefited from each of the Yojana during each of the last three years, State-wise?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. RAGHUV ANSH PRASAD SINGH)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred in reply to part (a) to (e) to Lok Sabha Starred Question No. 344 due for answer on 16.12.2005.

The Ministry of Rural Development is implementing a number of Centrally Sponsored Schemes for poverty alleviation and employment generation for the rural poor, including most disadvantaged sections of the society in the country. The Swarnajayanti Gram Swarozgar Yojana (SGSY) provides self employment, while the Sampoorna Gramin Rozgar Yojana (SGRY) aims at providing additional wage employment in rural areas thereby providing food security and creating durable community assets. The National Food for Work Programme (NFFWP) launched in 150 most backward districts during November 2004 also aims to generate additional supplementary wage employment with food security. Moreover, Government of India has notified National Rural Employment Guarantee Act, 2005 (NREGA) on 7th September, 2005. This Act provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. NREGA will cover 200 districts of the country in the first phase of its implementation. The remaining districts will be covered within a period of five year.

2. According to the Swarnajayanti Gram Swarozgar Yojana guidelines, Scheduled Castes (SCs)/Scheduled Tribes (STs) will account for a minimum of 50 percent, women 40 percent and disabled 3 percent of the total swarozgaris assisted. The guidelines of the Sampoorna Gramin Rozgar Yojana (SGRY) stipulate that preference shall be given to the Scheduled Castes/Scheduled Tribes, Women, parents of handicapped children and other disadvantaged groups. Out of the total allocation under SGRY, 20% of funds are reserved for the District Panchayat, 30% for Intermediate Panchayats and 50% for Village Panchayats. Out of the allocation of District Panchayat and of the Intermediate Panchayats, 22.5% of allocation is to be spent on individual/group beneficiary schemes for SCs/STs below the poverty line. Similarly, out of funds earmarked for Village Panchayats, 50% of allocation is to be spent for the creation of need based village infrastructure in SCs/STs habitations/wards.

3. At the all India level, the percentage coverage of SCs & STs and women under SGSY and SGRY during the last three years is as under:

Year Percentage (%) of Swarozgaris assisted under SGSY Percentage (%) of employment generated under SGRY

	SCs & STs	Women	SCs & STs	Women
2002-03	46.0	46.3	55.8	26.1
2003-04	46.1	52.3	57.0	26.6
2004-05	44.8	54.4	55.5	25.8

SC ST Women Total SC ST Women Total SC ST Women Total

1 ANDHRA PR. 105.5 58.1 139.7 392.1 113.2 71.5 167.4 445.6 85.4 51.6 132.3 336.3
2 ARUNACHAL PR. 0.0 23.7 7.3 16.6 0.0 18.4 5.3 18.4 0.0 8.5 1.7 8.5
3 ASSAM 90.9 175.8 49.2 483.5 109.4 221.4 72.3 637.2 113.0 213.8 90.8 626.0
4 BIHAR 215.1 14.0 108.8 442.4 240.9 17.0 108.4 489.9 286.9 19.0 125.7 605.3
5 CHHATISGARH 65.0 141.5 132.5 377.7 48.8 129.7 107.1 308.6 56.3 154.1 114.9 348.9
6 GOA 0.0 0.0 0.2 0.7 0.0 0.0 0.2 0.5 0.1 1.1 1.1 3.6
7 GUJARAT 38.2 75.1 59.7 201.4 71.0 108.3 92.1 323.2 61.0 86.5 70.2 264.7
8 HARYANA 72.5 0.0 32.6 119.2 42.4 0.0 19.6 68.9 45.5 0.0 20.4 70.1
9 HIMACHAL PRD. 8.7 2.5 1.2 21.7 16.5 2.8 2.3 39.1 15.9 3.8 2.4 40.2
10 J & K 0.0 0.0 0.0 47.1 0.0 0.0 0.0 47.9 4.7 4.6 0.0 43.7
11 JHARKHAND 76.0 101.1 79.9 283.9 143.0 124.6 92.3 386.1 81.8 119.6 87.7 303.9
12 KARNATAKA 163.8 58.5 151.8 519.6 154.9 52.7 172.9 566.1 117.1 43.7 133.8 419.2
13 KERALA 20.8 2.6 21.5 71.0 33.0 5. I 34.8 100.9 42.8 4.3 43.4 118.9
14 MADHYA PRD. 141.4 208.5 202.4 531.5 166.4 217.3 212.8 585.2 155.7 234.5 211.7 581.4
15 MAHARASHTRA 123.9 108.0 159.3 490.4 171.6 135.3 202.7 631.0 181.7 156.6 214.4 674.7
16 MANIPUR 0.8 8.8 3.7 14.9 1.5 9.4 3.7 14.0 2.2 19.1 8.5 31.9
17 MEGHALAYA 0.4 22.8 8.9 24.4 0.9 33.0 11.2 34.4 0.8 35.8 9.9 37.0
18 MIZORAM 0.0 13.0 4.7 13.0 0.0 12.7 4.6 15.4 0.6 6.0 2.1 6.5
19 NAGALAND 0.0 16.4 3.8 16.4 0.0 399.0 135.7 399.0 0.0 36.7 11.0 36.7
20 ORISSA 166.2 223.5 173.1 599.0 164.0 238.0 206.7 618.6 157.3 207.6 181.7 553.9
21 PUNJAB 19.4 0.0 0.5 25.9 33.8 0.0 0.3 46.0 30.9 0.0 0.8 33.4
22 RAJASTHAN 129.7 124.7 153.4 377.8 99.2 74.9 108.4 268.6 75.4 63.9 87.4 219.5
23 SIKKIM 0.7 3.1 2.5 6.3 1.2 3.2 3.0 8.2 0.4 2.5 1.8 5.3
24 TAMILNADU 240.3 14.5 166.7 492.0 246.6 17.0 188.0 512.1 249.9 16.1 182.4 519.4
25 TRIPURA 19.8 45.5 27. t 99.5 24.9 57.4 33.7 127.0 22.3 47.6 28.4 108.5
26 UTTARANCHAL 2.4 0.3 3.3 62.1 29.8 4.9 17.0 91.4 32.7 5.0 19.1 94.3
27 UTTAR PRD. 756.6 5.1 175.6 1335.1 723.2 1.6 181.9 1330.5 983.9 6.2 254.5 1750.5
28 WEST BENGAL 177.5 60.2 83.2 414.4 190.2 69.7 91.5 445.0 154.2 63.9 87.7 377.6
29 A&N ISLANDS 0.0 0.0 0.0 0.0 0.0 0.3 0.1 0.4 0.0 0.0 0.1 3.0
30 D&N HA VEU 0.0 0.0 0.0 0.0 0.0 0.0 0.0 0.0 0.0 0.0 0.0 0.0
31 DAMAN & DIU 0.0 0.0 0.0 0.0 0.0 0.0 0.0 0.0 0.0 0.0 0.0 0.0
32 LAKSHADWEEP 0.8 0.1 0.3 0.1 0.0 0.0 0.0 0.0 0.0 0.1 0.0 0.1
33 PONDICHERRY 2.4 0.0 1.1 3.3 1.0 0.0 0.5 1.4 0.1 0.0 0.0 0.1

ALL INDIA 2638.8 1507.3 1954.1 7482.9 2827.2 2025.0 2276.1 8560.2 2958.5 1612.3 2125.6 8223.1